

(c) whether Government of India have details of this conference and if so, whether papers concerning the conference and a report on the conference would be laid on the table ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Government has seen press reports to this effect.

(b) To the best of our knowledge, no plan for hijacking an Indian plane was chalked out at the Islamic Foreign Ministers' Conference held in Karachi in December, 1970.

(c) Government has confidential reports on the Conference. Government does not intend to lay on the Table of the House confidential papers or a report on the Conference.

#### **Petro-Chemical Complex at Cochin**

1407. SHRI C. K. CHANDRAPPAN ;  
SHRI A. K. GOPALAN :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Kerala Government has requested the Centre to set up a petro-chemical complex at Cochin ; and

(b) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) The State Government have been informed that in the context of shortage in the indigenous availability of naphtha expected from 1973 onwards, it is not possible to set up a petro-chemical complex at Cochin.

#### **Development of Industries around Barauni**

1408. SHRI SHYAMANANDAN MISHRA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government have any plan for the development of a complex of industries

around the Oil Refinery and the Fertilizer Factory at Barauni ; and

(b) how Government propose to use the by-products available there ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : (a) and (b) The proper scope for the establishment of a petro-chemical industry for using the feed-stock that could become available from the refinery on a long-term basis and the possibilities of establishment of ancillary factory at Barauni are under study by the Indian Petro-Chemicals Corporation Ltd. and the Fertiliser Corporation of India Ltd. respectively.

#### **Mass acquisition of buildable land in Metropolitan Cities**

1409. SHRI R. KADANAPALLI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government propose to amend the land laws to permit "mass acquisition" of all buildable land in metropolitan cities and major towns to give a boost to social housing ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) No, Sir. No such proposal is under consideration of the Government.

(b) Does not arise.

#### **नागालैंड में युद्ध-विराम का बढ़ाया जाना**

1410. श्री मोहन स्वरूप :  
श्री विश्वनाथ मुंझनवाला :  
श्री विश्वनारायण शास्त्री :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नागालैंड में अस्थायी युद्ध-विराम की अवधि, जो 30 अप्रैल तक थी, 31 जुलाई, 1971 तक बढ़ा दी गई है ;